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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1614/1996
M.A. NO.1560/1996

New Delhi this the 10th day of September, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Fida Husain S/O Sadi Shah,
R/O Vill. Raghunathpur,
Post Jalalpur Dhana,
Tehsil Amroha,
Distt. Moradabad (UP). ... Applicant

(By Shri V. P. Kohli, Advocate)

-Versus-

1. Union of India through
the General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Rly. Manager,
Northern Railway,
Moradabad.
3. The Divisional Engineer (HQ),
Northern Railway,
Moradabad.
4. The Assistant Engineer,
Northern Railway,
Hapur,
Distt. Ghaziabad. ... Respondents

(By Shri Rajeev Sharma, Advocate)

The application having been heard on
10.9.1996 the Tribunal on the same day
delivered the following :

O R D E R

CHETTUR SANKARAN NAIR, J., CHAIRMAN —

The substantial grievance of applicant is that
his appeal which has been pending for a long time
has not been disposed of. Learned standing counsel
appearing for the Union of India submits that the
matter will be examined and that the appeal will be

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disposed of at an early date. We direct the third respondent, i.e., appellate authority, to pass a speaking order on the appeal (Annexure A/2) within six weeks from today and communicate the same to applicant.

2. Application is disposed of. No costs.

Dated, 10th September, 1996.

R. K. Ahuja
(R. K. Ahuja)
Member (A)

Chettur Sankaran Nair
(Chettur Sankaran Nair, (J.)
Chairman

/as/